

(d) and (e). These amounts have been debited to Telephone Account of office with approval of the competent authority, the General Manager of MMTC in Visakhapatnam.

#### Statement

Year	Phone No.	Excess Calls	Amount Paid
			Rs.
1977-78	—	—	Nil
1978-79	3810	7490	2247.00
1979-80	3810	24190	8499.00
	5118	1571	628.50
	3691	11387	4557.00
	2779	510	204.00
1980-81	2779	2090	836.00
	3810	1330	532.00
	5118	2130	852.00
1981-82	2779	2640	1056.00
	3810	1550	620.00
(Upto 9/81)	5118	1030	412.00

#### Registration by Public Sector Undertakings with Branch Manager, SAIL Calcutta and Howrah

4499. SHRI K. LAKKAPPA : Will the Minister of STEEL AND MINES be pleased to state :

(a) total number and names of various public Sector Undertakings which have registered their demands for various steel materials with the Branch Manager, Steel Authority of India Limited, Calcutta (Main Producer's Branch) and Branch Manager, Steel Authority of India Limited, Howrah;

(b) whether it is a fact that a large number of Public Undertakings which have placed their demands during the last six months ending on 31st October, 1981 have not yet been provided with any material and if so, the reasons therefor; and

(c) action being contemplated to supply the material to them early?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) : (a) Public Undertakings receive their requirements of steel materials under Status 'A' and Status 'B' priorities as per the present distribution guidelines. Status 'A' undertakings' demands are registered centrally with the JPC by their respective central authorities.

Public undertakings coming under Status 'B' register their demands directly with the Branch Offices of CMO, SAIL. The total number of such undertakings that have registered their demands with the Calcutta and Howrah Branches of SAIL is 27. The names of these undertakings are given below :

Sl. No.	Name of the Party
1.	M/s. Andrew Yule & Co. Ltd.
2.	Biecco Lawrie (I) Ltd.,
3.	Britannia Engineering Co. Ltd.,
4.	Central Inland Water Transport.
5.	Calcutta State Transport Corporation.
6.	National Projects Constn. Corporation Ltd.,
7.	Indian Dairy Corporation.
8.	National Mineral Development Corporation.
9.	Calcutta Tramways Co. Ltd.,
10.	Durgapur Chemicals Ltd.,
11.	Corporation of Calcutta.
12.	Shalimar Works (1980) Ltd.,
13.	National Building Constn. Corporation Ltd.
14.	Bengal Immunity Co. Ltd.,
15.	Cycle Corporation of India Ltd.,
16.	Bharat Refractories Ltd.,
17.	West Bengal Essential Commodities Supply Corporation Ltd.,
18.	Hooghly Docking & Engg. Co. Ltd.,

Sl.No.	Name of the Party
19.	Westing House Saxby Farmer Ltd.
20.	Hindustan Copper Limited.
21.	Life Insurance Corporation of India.
22.	Rehabilitation Industries Corporation Ltd.
23.	National Iron & Co. Ltd.
24.	Lagan Jute Machinery Co. Ltd.
25.	M. S. I. C.
26.	National Jute Manufacturers Corporation Ltd.
27.	State Trading Corporation, Sikkim.

(b) According to the information furnished by the Calcutta and Howrah Branches, it is not correct that they have not been provided with any material. Nor has this Ministry received complaints to this effect.

(c) Does not arise.

#### Seizures by Enforcement Directorate

4500. SHRI ATAL BIHARI VAJ-PAYEE :

SHRI SURAJ BHAN :

Will the Minister of FINANCE be pleased to state :

(a) whether the Enforcement Directorate seized in October and November, 1981 a number of documents and cash revealing illegal compensatory payments generally known as "Hawala" deals for transfer of money to Pakistan and some West Asian countries ; and

(b) what are the details thereof including the names of the countries concerned and names and addresses of persons involved in India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) and (b). The Enforcement Directorate searched some premises at Bombay, during October and November, 1981, of persons believed to be indulging in transfer of money between India and Pakistan and as a result thereof, besides documents, foreign exchange amounting to US \$ 923/-, S. A. Riyals 1,67,416/- and Pakistani Rs. 550/- and Indian currency amounting to Rs. 19,09,280/- were seized.

No instance of transfer of money by Hawala transactions from India to West Asian countries has come to the notice of the Directorate during the period October—November, 1981.

The investigations are still in progress. It will not be expedient in the interest of effective investigations to disclose the names and addresses of the persons involved at this stage.

#### Effect of Non-supply of Copper by MMTC on Industry, Particularly Small Units

4501. SHRI KRISHNA KUMAR GOYAL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that non-supply of copper by Minerals & Metals Trading Corporation had affected the industry, particularly the small units; and

(b) what steps are being proposed by Government to supply the material to the industry ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) Minerals & Metals Trading Corporation has been offering